

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.05.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3197 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Subhash Ganpatrao Buty HUF Through Its Karta, Subhash Ganpatrao Buty Vs. Pankaj Bhattad Resolution Professional of Gigeo Construction Company Private Limited & Anr.	Anuj Tiwari
2.	I.A. No. 3198 of 2026 in Comp. App. (AT) No. ___ of 2026	Titus Babu Vs. Sintex Industries Limited (SIL)	George Mathai
3.	I.A. No. 3204 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Kairav Anil Trivedi RP of Jitendra Kikavat Personal Guarantor to CD Mahavir Roads and Infrastructure Pvt Ltd. Vs. Bank of Baroda & Ors.	Kairav Anil Trivedi

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